

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:333
ANSWERED ON:19.04.2010
ASSISTANCE UNDER ADIP
Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the objectives behind the assistance extended under the Scheme Of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP);
- (b) the details of the Steps taken to achieve the said objectives;
- (c) the details of camps organized to generate awareness among the disabled persons to take advantage of the scheme;
- (d) the details of the physical and financial achievements of the scheme during the last three years;
- (e) the details of artificial limbs and appliances distributed to the disabled persons during the said period, State-wise; and
- (f) the mechanism in place to monitor implementation of this scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (f) A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No. 333 for 19.04.2010 by Sh. Purnmasi Ram regarding assistance under ADIP.

(a) The main objective of the Scheme is to assist the needy disabled persons in procuring aids and appliances that can promote their physical social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

(b) Funds are released to the Implementing Agencies for holding camps in various districts for wider coverage of Persons with Disabilities. Funds are also released to the Artificial Limbs Manufacturing Corporation (ALIMCO) for taking up ADIP activity, in conjunction with Sarva Shiksha Abhiyan (SSA), for covering school children with disabilities. National Institutes under the Ministry and capable NGO (Non Governmental Organizations) are also released funds for providing services under ADIP Scheme at their Head Quarters/Centres.

(c) During 2008-09, 726 camps were organized by various Implementing Agencies (IAs) for distribution of Aids and Appliances, including, inter-alia, for awareness generation. In 2009-10, Rs. 21.85 Crores have been released to the IAs for holding such camps in 340 districts of the country.

(d) The details of physical and financial achievement for the last three years is as under:

Year	Funds released (Rs. in Crores)	No of Beneficiaries (In lakhs)
------	-----------------------------------	-----------------------------------

2007-08	49.08	2.24
---------	-------	------

2008-09	60.22	2.10
---------	-------	------

2009-10	67.35	2.00 (estimated)
---------	-------	------------------

(e) State-wise details of artificial limbs and appliances distributed under the ADIP Scheme during the above period are being collected,.

(f) Grants are released under the scheme after receipt of Inspection Report and Test Check Report of beneficiaries of the 1A in the previous year. In addition the seven National Institutes under the Ministry are also expected to carry out inspections to monitor implementation of the Scheme in the States/UTs respectively allotted to them for the purpose.